

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 31 JAN 1994

APPLICATION NO(s) 338 of 1993.

APPLICANTS: Abdul Basheer and
four Others.

RESPONDENTS: Southern Railways,
Bangalore and Others.

TO.

1. Sri.N.R.Naik & Associates,
No.147/7, Sri Rama Road,
Second Block, Hyagarajanagar,
Bangalore-560 028.
2. The Divisional Manager,
Southern Railway,
Bangalore City .
3. Sri.A.N.Venugopala Gowda,
Advocate, NO.8/2, Upstaris,
R.V.Road, Bangalore-4.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 04-01-1994.

*Issued on
2/2/94*

gm*

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for *31/1*
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

*copy received
N.R. MOORE*

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE

APPLICATION NO. 338/1993

DATED THIS THE 4TH DAY OF JANUARY, 1994

Present: Mr. Justice P.K. Shyamsunder, Vice Chairman

Mr. V. Ramakrishnan, Member(A)

1. Shri Abdul Basheer
S/o. Abdul Rahim
Token No.210
Carriage & Works/BG
Bangalore City, Bangalore.
2. Shri Nannu
S/o. Baba
Token No.154
Carriage & Works
S. Rly, Bayappanahalli
Bangalore.
3. Shri A. Selvaraj
S/o. Armugham
Aged 41 years
Carriage & Works/BG
S. Rly. Bangalore City
Bangalore.
4. Shri N. Nagarej
S/o. R. Narasimhaiah
Token No. ML.1067
Carriage & Works/BG.S.Rly.
Bangalore City, Bangalore.
5. Shri S. Mahendra
S/o. M. Sampath
Token No.407
Carriage & Works/BG, S.Rly.
Bangalore City, Bangalore.

.... Applicants

(By M/s. N.R. Naik & Associates)

Vs.

1. Union of India by
its General Manager
Southern Railways
Park Town, Madras.
2. The Divisional Manager
Southern Railway
Bangalore Division
Bangalore.
3. The Divisional Personnel Officer
Bangalore Division
Southern Railway, Bangalore City.
4. The Engineer (Mech.)
Carriage & Works
Bangalore Division
Southern Railway, Bangalore City.

v.... Respondents

(By Shri A.N. Venugopal, Advocate)

O R D E R

Mr. Justice P.K. Shyamsunder, Vice Chairman

Heard the Standing Counsel. He submits that one of the applicants, Shri Basheer, who is before Court has been transferred from Bangalore to Bayappanahalli and had been there along with others. We therefore think it inappropriate to interfere with the impugned order which is one of mere transfer, shifting the applicant from Bangalore City to a suburban location at Bayappanahalli. The applicant tells us that the shifting has been done deliberately so as to spoil his promotional chances. We are not quite sure of that position. But if such chances of promotion are in the offing it is open to him to make a suitable representation to the department or take appropriate steps according to law to stall any orders being passed to the detriment of the applicant, affecting his chances of promotion. With these observations, we dismiss this application. No costs.

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Sd-

(V. RAMAKRISHNAN)
MEMBER (A)

Sd-

(P.K. SHYAMSUNDER)
VICE CHAIRMAN

COPY

mr.

SC Shashir

CLERK OFFICES 31/1
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560038.

Dated: 6 SEP 1993

APPLICATION NO(S) 338 of 1993.

APPLICANTS: Abdul Basheer and
Four Others.

RESPONDENTS: General Manager,
Southern Railway, Madras & Others.

TO.

1. Sri.N.R.Naik, Advocate, No.147/7, Sri Rama Road,
Second Block, Thyagarajanagar, Bangalore-560028.
2. Sri.A.N.Venugopala Gowda, Advocate, No.8/2, Upstairs,
Opp: Bangalore Hospital, R.V. Road, Bangalore-

Subject:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the
ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the
above said application(s) on 26th August, 1993.

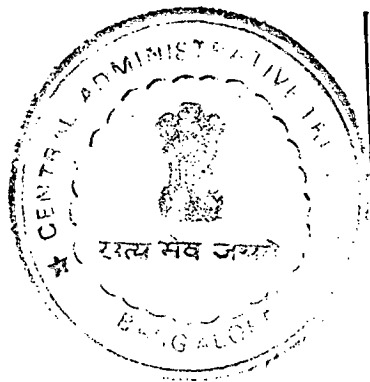
for *Mr. [Signature]*
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

6/9/93

gm*

Copy received
[Signature]
(N. R. Naik)

Date	Office Notes	Orders of Tribunal
		<p>(PKS)VC/(VR)M(A)</p> <p>AUGUST 26,1993.</p> <p>Called twice. Applicants and their learned counsel are absent.</p> <p>Dismissed for non-prosecution.</p>



Sd-
MEMBER(A)

Sd-
VICE-CHAIRMAN.

TRUE COPY

N. D. S.
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL DEPT.
BANGALORE

6/9/93